

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH

Dated: 06/09/2016

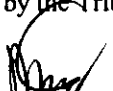
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. AD/A/53342-53348/2016-CU[DB] dated 29/08/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 9C of the Customs Tariff Act, 1975.


Deputy/Asstt. Registrar (CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
1 AD/Stay/51619/2015	AD/52556/2015	Maruti Suzuki India Ltd Plot No. I, Sector 3a, Nelson Mandela Road, Vasant Kunj, SOUTH DELHI-110070
2	AD/52991/2015	Citic Dicastal Co Ltd No 185, longhai Road, Qin Huangdao Economic Development Zone, Qin Huangdao City, Pr China
3	AD/53105/2015	General Motors Korea Company (cheongcheon Dong) 233, Bypyeongdaero Bupyeong Gu, Incheon, The Republic Of Korea KOREA
4	AD/53106/2015	Chevrolet Sales India Pvt Ltd Surinder Jakhar Bhawan, Iffco Complex Plot No.3, Sector 32 Institutional Area Gurgaon GURGAON HARYANA-122001
5	AD/53107/2015	Artisan Spirit Alloy Co Ltd Corea 931-3, Dunsan- Ri, Wanju-gun, Chunbuk, Korea Rp KOREA

AD/53108/2015

**Seyen Heavy Industries
Shanghai Co Ltd
No 888 East Yinggang Rd.
Xijialo Development District,
Shanghai, China-201702**

AD/53109/2015

**General Motors India Pvt Ltd
Chandrapura Industrial Estate
Halol
PANCHAMAHALS
GUJRAT-389351**

**Name and Address of
Respondent**

Designated Authority-Designated
Authority Directorate General Of
Anti-dumping And Allied Duties
1. Department Of commerce,
Jeevan Tara Building, 4Th Floor,
5, Parliament Street
NEW DELHI 110001,
2. UNION OF INDIA MINISTRY
OF FINANCE SECRETARY -
REVENUE GOVERNMENT OF
INDIA NORTH BLOCK, NEW
DELHI.

Other Appellants and Respondents as per Annexure

Copy To

9 Advocate(s) / Consultant(s):

**KNM & Partners Law Offices
THE GREAT EASTERN CENTRE, 1ST
FLOOR, 70 NEHRU PLACE,
NEW DELHI,**

**V. Lakshmi Kumaran
5, Jangpura Extension,
Link Road,
New Delhi-110014**

10 Additional Party's Name & Address :

**ALUMINIUM ASSOCIATION OF
INDIA (AAI)
118, 1ST FLOOR, RAMANASHREE
ARCADE, 18, M.G. ROAD,
BANGLORE-560001,
TEL:8025582197,255827**

SYNERGIES CASTINGS LTD
#3, VISAKHAPATNAM SPECIAL
ECONOMIC ZONE, DUWADA,
VISAKHAPATNAM, AP,
PINCODE-530049

ENKEI WHEELS INDIA LTD
REGD OFFICE: GAT NO 1425,
VILLAGE SHIKRAPUR, TALUKA
SHIRIR DIST PUNE -412208,
MAHARASHTRA

NEO WHEELS LTD
SUITE 202, MIDC, RABALE P.O.
GHANSOLI NAVI MUMBAI
400701, INDIA

DELTRONICS INDIA LTD
E-3 SECTOR 59, NOIDA, 201301,
INDIA

**MINDA KOSEI ALUMINIUM CP
LTD**
VILLAGE-NAWADA, FATEHPUR,
P.O.-SIKANDERPUR BADDA IMT
MANESAR DISTT.- GURGAON,
HARYANA-122004

ZHEJIANG YUELING CO LTD
NORTH OF MODERN ROAD,
ZEGUO TOWN, WENLING CITY,
ZHEJIANG PROVINCE, CHINA-
317523

**ZHEJIANG BUYANG AUTO
WHEEL CO LTD**
NO.8, BUYANG ROAD,
YONGKANG, ZHEJIANG, CHINA-
321300

**ZHEJIANG AUTOM
ALUMINIUM WHEELS CO LTD**
TONGQUIN INDUSTRIAL PARK,
WUYI, ZHEJIANG, CHINA-317523

**BOADING LIZHONG WHEELS
MANUFACTURING CO LTD**
NO.948, QIYIDONG ROAD,
BAODING, HEBEI PROVINCE

**HEBEI LIZHONG NON-
FERROUS METALS GROUP CO
LTD**
NO.338 DEVELOPMENT ROAD
QINGGYUAN COUNTRY, 071000
BAODING, CHINA

**QINGGYUAN COUNTRY -
BAODING, CHINA**

**QINHUANGDAO DICAMRY
WHEEL CO LTD**
TIAANJIN, NO.15 JINSHAN BEI
ROAD QINHUANGDAO
ECONOMIC & TECHNICAL
DEVELOPMENT ZONE CHINA PR-
066004

**TIANJIN LIZHONG WHEEL CO
LTD**
58 GUANGHUA STREET,
DEVELOPMENT ZONE,
QINHUANGDAO-300457, CHINA
PR

**ARTISAN SPIRIT & ALLOY CO
LTD**
931-3, DUNSAN-RI, WANJUGUN,
CHUNBUK, R.O.KOREA-395900

GM KOREA COMPANY
233, BUPYEONGDAERO
BUPYEONG GU, INCHEON, THE
REPUBLIC OF KOREA

HANDS CORPORATION
MAN-IN-BUILDING, BAEKBEOM-
RO 884, SEO-GU, INCHEON CITY
SOUTH KOREA-404812

HYUNDAI GLOVIS CO LTD
512, YEONGDONG-DEARO,
GANGNAM-GU, SEOUL, KOREA

HYUNDAI MOTORS INDIA LTD
H1, SIPCOT, INDUSTRIAL AREA,
IRUNGATTUKOTTAI,
SRIPERUMBUDUR DISTRICT
KANCHEEPURAM, TAMIL NADU-
602117

CITIC DICASTAL CO LTD
CITIC DICASTAL CO LTD NO.185,
LONGHAI ROAD, QIN
HUANGDAO ECONOMIC
DEVELOPMENT ZONE, QIN
HUANGDAO CITY, PR CHINA

**CHEVROLET SALES INDIA PVT
LTD**
SURINDER JAKHAR BHAWAN,
IFFCO COMPLEX PLOT NO.3,
SECTOR 32 INSTITUTIONAL
AREA, GURGAON-122001,
HARYANA TELEPHONE:
1243080000

FORD INDIA PVT LTD

S.P. KOLI POST,
CHENGALPA TTU-603204, PHONE-
4467403333

MAHINDRA & MAHINDRA LTD

AKURLI ROAD, KANDIVALI
(EAST), MUMBAI-400101

VOLKSWAGEN INDIA PVT LTD

E1, MIDC INDUSTRIAL AREA (PH
III) CHAKAN, PUNE 410501
MAHARASHTRA

**CHINA CHAMBER OF
COMMERCE FOR IMPORT AND
EXPORT OF MACHINERY AND
ELECTRONIC PRODUCTS
(CCCME)**

ROOM 904, FLOOR 9, BUILDING
12, PANJIAYUAN NANLI,
CHAOYANG DISTRICT, BEIJING-
100021

BMW GROUP INDIA

BUILDING NO.8, TOWER B, 7TH
FLOOR, DLF CYBER CITY, PHASE
2, GURGAON-122001 (HARYANA)

MARUTI SUZUKI INDIA LTD

1, NELSON MANDELA ROAD,
VASANT KUNJ, NEW DELHI-
110070

**HINDUSTAN MOTORS INDIA
LTD**

HINDUSTAN MOTORS LTD,
BIRLA BUILDING, 14TH FLOOR,
9/1, R.N. MUKHERJEE ROAD,
KOLKATA-700001, WEST
BENGAL

**ENDURANCE TECHNOLOGIES
PVT LTD**

E-92, M.I.D.C., WALU,
AURANGABAD (M.S.) INDIA-
431136

**SHEROMANI TRADERS PVT
LTD**

SHOP NO 809, 8TH FLOOR,
NETAJI SUBASH PLACE,
PITAMPURA, NEW DELHI-110035

FOCUS TRADEX PVT LTD

NO. 25/14 A, GALI NO.14, 60 FEET
ROAD, KUNTI MARG, VISHWAS
NAGAR SAHADRA, DELHI-110032

SUKHMANI WHEELS
NO. 108, NARMADA ROAD,
NADEEM ROAD, PEER GATE
AREA, BHOPAL-451115

SUKHADATA ENTERPRISES
99-G M MARKET GANDHI BAGH,
NAGPUR-440002,
MAHARASHTRA- INDIA

FAST TRACK DISTRIBUTORS
PVT LTD
1481, OLD COURT ROAD,
KASHMERE GATE, DELHI-110006

ZHEJILANG WANFENG AUTO
WHEEL CO. LTD
CHINA PR INDUSTRIAL ZONE,
XINCHANG COUNTRY
SHAOXING, ZHJ-312500 CHINA

SOCIETY OF INDIA
AUTOMOBILE
MANUFACTURERS (SIAM)
CORE 4-B, 5TH FLOOR, INDIA
HABITAT CENTRE LODHI ROAD,
NEW DELHI-110003

11 Bar Association, CESTAT, Delhi

12 Director Publications, Customs, Excise. I.P. Estate, Delhi

13 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence colony New Delhi-3

14 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

15 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

16 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

17 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

18 TaxIndiaOnline.com Pvt. Ltd., B-XI/8183, Vasant Kunj, New Delhi - 110070

19 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

20 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

21 MS Knowlegde Processing Pvt. Ltd.(Taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

22 C.D.R.

23 Office Copy

24 Guard File


6/9/16
Deputy/Asstt. Registrar(CUSTOMS Appeal Branch)

IN THE CUSPTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
NEW DELHI, PRINCIPAL BENCH NEW DELHI

Date of Hearing/Decision: 29.08.2016

AD/Stay/51619/2015 in AD/52556/2015
AD/52991, 53105, 53106, 53107, 53108, 53109/2015

(Arising out of common Final Findings dated 9.6.2014 passed by the Designated Authority, Directorate General of Anti-Dumping Duties, and Notification No.15/2014-Cus dated 11.04.2014 passed by the Ministry of Finance, Department of Revenue]

Maruti Suzuki India Ltd.
Citic Dicastal Co. Ltd.
General Motors Korea Co.
Chevrolet Sales India Pvt.Ltd.
Artisan Spirit Alloy Co.Ltd.
Seyen Heavy Industries Shanghai Co.Ltd.
General Motors India Pvt.Ltd.

Appellants

Vs.

UOI/DA

Appearance:

Respondent

For Appellant: Shri Vineet Sinha, Advocate for AD/52556/2015

For Respondent: Shri Laxmikumaran, Advocate }
Shri T.D. Setish, Advocate } for others.

Shri Ankur Sharma, Advocate }

Shri Darpan Bhuyan, Advocate }

Shri Ratish Kumar, Advocate for Domestic Industry.

For Party: Shri Amit Singh, Advocate for DA

Shri Govind Dixit, DR for Revenue.

Coram: Hon'ble Mr. Justice (Dr.) Satish Chandra, President

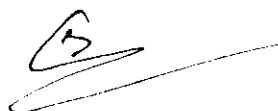
Hon'ble Mrs. Archana Wadhwa, Member (Judicial)

Hon'ble Mr. B. Ravichandran, Member (Technical)

Per Justice Dr. Satish Chandra

Final Order Nos. 533 42-533 49/2.16

Heard Shri Laxmikumaran, Id. Advocate for the appellants at Sl.Nos.9 to 14 of the cause list and Shri Vineet Sinha, Advocate for the appellant at Sl.No.8 of the cause list and Shri Ratish Kumar, Advocate for Domestic Industry, Shri Anit Singh, Advocate for DA and Shri Govind Dixit for the Revenue.



2. Ld. Counsels state that the matter is pending before the Hon'ble Supreme Court where the Designated Authority has filed SLP against the decision of the Hon'ble High Court setting aside the impugned notification . The matter is still pending.

3. In view of the above, the liberty is granted to the appellants to come again after having final verdict of the Hon'ble Supreme Court, if needed, but within prescribed time. With these observations, all the appeals are disposed of .

[Order dictated & pronounced in open court]


(Justice Dr. Satish Chandra)
President


(Archana Wadhwa)
Member (Judicial)


(B. Ravichandran) 29/6.
Member (Technical)

Ckp.